

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A. No. 4 In Civil Appeal No.4409 of 2000@@
CC

CHANDRIKA SINGH (DEAD) BY LRS.&ANR Appellant (s)

VERSUS

SARJUG SINGH & ANR Respondent (s)

(For early hearing and office report)

Date : 27/01/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE S.B. SINHA
HON'BLE DR. JUSTICE AR. LAKSHMANAN

For Appellant (s) Mr. Sameer Parekh, Adv.
Ms. Shakun Sharma, Adv.
Mr. P.H. Parekh, Adv.

For Respondent (s) Mr. S.B. Upadhyay, Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....T.....J
No orders.

.SP1

(Alka Dudeja)
Court Master

(S. Krishnan)
Court Master